

No.R(J) 25 /2017

High Court of Karnataka,
Bengaluru
Dated:20th April 2017

CIRCULAR

As directed, it is hereby notified that there will be special sitting of Hon'ble Judges during Summer Vacation 2017, in addition to the regular vacation sitting at Principal Bench, Bengaluru.

The category of cases that will be listed and dates of sittings will be notified in due course.

BY ORDER OF THE HON'BLE CHIEF JUSTICE

Sd/-
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4. Additional Registrar General at Dharwad and Kalaburagi Benches
5. All Court Officers and Assistant Court Officers
6. The President, Advocates' Association, Bengaluru
7. The Advocate General, High Court Buildings, Bengaluru
8. The Secretary and members of the Advocate Association, High Court Building, Bengaluru
9. The Joint Registrars, Deputy Registrars and Asst. Registrars, concerned Branches
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